NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 30(ND)2016 **CA. NO**.

CORAM:

PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J) SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.08.2016

NAME OF THE COMPANY: M/s. Bhanvi Buildtech Pvt. Ltd. & Ors. V/s. M/s. JSS Buildcon Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	ARUN VOHLA	Advocati	Petitioner	(A)
2.	AAKRITI VOH	RA -8	-d-	N
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		ORDER		

On the last date of hearing, the ld. Counsel for the respondents had filed compliance of the previous order in a sealed cover. The sealed envelope be opened by the Bench Officer in the presence of representatives of both the parties. Petitioners are allowed to inspect the same and make due noting.

 Rejoinder be filed in the main petition within two days. Be listed for final arguments and disposal of the pending applications on 09.08.2016.

(Ina Malhotra)

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(R. Varadharajan) Member Judicial Received copy in the standard on baland of the standard of the standard of the standard of the standard on baland standard on baland of the standard on baland standard standard on baland standard stand